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C.A.No. 3700-3712 OF 2001

ITEM No.9

Court No. 1

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.Nos.2-14 in Civil Appeal No.3700-3712/2001

A.P.S.R.T.C.

Appellant (s)

VERSUS

REGIONAL TRANSPORT AUTHORITY & ORS.

Respondent (s)

(For early hearing)

(With Office Report)

Date : 18/01/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

HON'BLE MR. JUSTICE BISHESHWAR PRASAD SINGH

For Appellant (s)

Mr. G. Ramakrishna Prasad, Adv.
Mohd. Wasay Khan, Adv.

For Respondent (s)

Mrs. Madhavi Latha, Adv.
for Mrs. Anjani Aiyagari, Adv.

Mr. T.N. Rao, Adv.

Mr. T.V. Ratnam, Adv.

Mr. D. Mahesh Babu, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J

.SP2

No orders.

.SP1

(N. Annapurna)
Court Master

(Shelly Sengupta)
Court Master